
1	2
Bank of India	21
Bank of Maharashtra	24
Canara Bank	43
Corporation Bank	2
Central Bank of India	4
Dena Bank	12
Indian Overseas Bank	8
Indian Bank	16
Oriental Bank of Commerce	17
Punjab National Bank	26
UCO Bank	8
Vijaya Bank	2
Union Bank of India	28
United Bank of India	7

Fall in number of LIC agents

4372. SHRI RAM KRIPAL YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that day by day number of LIC agents are decreasing as compare to the years 2011 and 2012;

(b) if so, the reasons therefor and any steps being taken by Government;

(c) whether it is also a fact that the number of branches have also been reduced by LIC as compared to years 2011 and 2012; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) Yes, Sir. The Life Insurance Corporation of India (LIC) has informed the number of agents on their rolls during the last 3 financial years, which are as under:

Financial Year	No. of Agents on roll
2010-11	1337064
2011-12	1278234
2012-13	1172983

(b) Agents in LIC are governed by Agents Rules 1972 as well as guidelines framed by IRDA. LIC has informed that existing agents are sometimes terminated due to reasons such as non-fulfilment of business quota. Other factors that contribute to attrition include old age, relocation and challenging market environment besides better opportunities elsewhere. IRDA also has stringent norms for agency recruitment. Further the qualification criteria have been revised, the recruitment test has been made on 'online pattern' only and a new syllabus has been introduced. This has been done to introduce professionalism in the insurance industry and in the interest of the policy holders.

(c) and (d) No, Sir. LIC has informed the number of their branch offices including satellite offices during the last three years, which are as under:

As on 31st March of the year	No. of Branches including Satellite office
2011	3170
2012	3252
2013	3323

Reservations of banks about Aadhaar-based deposits

4373. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some Public Sector Banks have expressed their reservations and opposition to Aadhar-based deposits of welfare schemes of Government;

(b) if so, the details thereof and the details of major apprehensions of these Banks; and

(c) the details of remedial measures Government proposes to take to allay the apprehensions of the Public Sector Banks?